

**Voluntary Agencies Engaged in
Adult Education**

292. SHRI SYED SHAHABUDDIN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the voluntary agencies engaged in Adult Literacy campaign have been evaluated in respect of their work during 1987-88;

(b) if so, the categorisation of the agencies according to their performance;

(c) whether the CBI has been entrusted with investigation against some agencies which are alleged to have diverted or misused Government funds;

(d) if so, the names of such agencies; and

(e) whether any mechanism has been instituted for screening the voluntary agencies which offer to participate in the literacy campaign ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) Yes, Sir. Performance of 347 Voluntary Agencies engaged in functional Literacy Programme has been got evaluated.

(b) on the basis of the recommendations of the Joint Evaluation Teams, the Voluntary Agencies have been categorised as under :

'A' Performance absolutely satisfactory.

'B' Performance satisfactory but needs improvement.

'C' Performance not satisfactory but bonafides not held in doubt.

'D' Performance not satisfactory and/or bonafides could also in doubt.

(c) No, Sir.

(d) Does not arise:

(e) Voluntary Agencies who fulfil all eligibility conditions are required to route their applications for the receipt of grants through the Education Departments of the State/UT Government concerned, who certify about the capability of the agency concerned to run the Adult Education centres.

Applications of All India Organisations of repute are only considered directly by the Ministry. In exceptional cases, Registered Societies or Public Trusts may be given assistance for mobilisation, involvement and provision of financial support to other voluntary agencies, Social Activist Groups and individuals. Such "Lead Organisation" are provided assistance after satisfying about their credentials.

**Environmental and Forest
Clearance of Developmental
Projects**

293. SHRI SRIBALLAV PANIGRAHI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) The State-wise number of developmental projects pending his Ministry's clearance from the environmental and the forestry angles for more than three months from the date of reference;

(b) the number of projects cleared since May, 1988; and

(c) the reasons for the delay in clearance of the pending projects ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) :

(a) A statement indicating Statewise the number of development projects pending approval from environmental and forestry angles is given below.

(b) Twenty one projects have been approved from environmental angle and forty four projects from forestry angle since May, 88.

(c) The remaining projects are in various stages of processing, including seeking of further information from the project authorities wherever necessary.